

FORM G

Invitation for Expression of Interest for **M/s Shithala Dealers Limited** engaged in **buying, selling, and trading of a wide range of products including textile items, metals, machineries, tea, coffee, leather, garments, jewellery vegetable oil, crude oil and hardware items Etc.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Shithala Dealers Limited PAN: AAKCS0190G CIN: U51909WB2004PLC100372
2.	Address of the registered office of the corporate debtor	Premises No. 2, Rupchand Roy Street, Room No. 210, 2nd Floor, Kolkata, West Bengal, India - 700007
3.	URL of website	-
4.	Details of place where majority of fixed assets are located & value of fixed assets	-
5.	Majority of Investments	Investment in shares of other companies
6.	Quantity and value of main products/ services sold in last financial year	Sales Rs 2.87 Crores in FY 2023-24
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: cirp.sdl@gmail.com
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: cirp.sdl@gmail.com
10.	Last date for receipt of expression of interest	4 th September 2025 (Thursday)
11.	Date of issue of provisional list of prospective resolution applicants	14 th September 2025 (Sunday)
12.	Last date for submission of objections to provisional list	19 th September 2025 (Friday)
13.	Date of issue of final list of	29 th September 2025 (Monday)

	prospective resolution applicants	
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to Prospective Resolution Applicants	04 th October 2025 (Saturday)
15.	Last date for submission of resolution plans	3 rd November 2025 (Monday)
16.	Process email id to submit Expression of Interest	cirp.sdl@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

For Shithala Dealers Limited



Avneesh Srivastava
Resolution Professional
IBBI/PA-002/IP-P- 01845 /2019-2020/12869
AFA valid upto: 30.06.2026
Email Id: caavneesh11@gmail.com

Date : 21-08-2025
Place : Kanpur

